

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(18) C.P.(IB)- 1266(MB)/2017

CORAM:

Present :SHRI M. K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 10.05.2018

NAME OF THE PARTIES: Sachin Chemicals
V/s.
Anamayee Pharsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code 2016.

ORDER

1. The Learned Representatives of the both sides are present.
2. The Learned Counsel of the Petitioner seeking time to amend the Petition.
Directed to amend the Petition and circulate the same on the other side.
3. Amended Petition to be placed on record on the next date of hearing.
4. Matter is adjourned to **20.06.2018**.

SD/-
M. K. SHRAWAT
Member (Judicial)

10.05.2018.
Gajanan